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MCRC-40342-2024

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE ACHAL KUMAR PALIWAL

ON THE 19th OF SEPTEMBER, 2024

MISC. CRIMINAL CASE No. 40342 of 2024

MOHIT SONI

Versus

THE STATE OF MADHYA PRADESH

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Appearance:

Shri Nitin Singh Thakur -Advocate for the applicant.

Shri Ravindra Shukla- Deputy Government Advocate for the

respondent/State.
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ORDER

Learned counsel for the applicant prays for withdrawal of the bail application.

Prayer is allowed.

Accordingly, this bail application is **dismissed as withdrawn.**

(ACHAL KUMAR PALIWAL)
JUDGE

L.R.